

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 316 OF 2018 &
IA NO. 1266 OF 2018&

Dated: 16th July, 2019

In the matter of:

Punjab State Power Corporation Limited

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **19.09.2019.**

PS/Court Master

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